

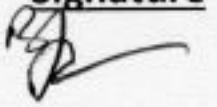
## Allahabad Bench

CP No.(IB) 501/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2020

NAME OF THE COMPANY: Morphogenesis V/s Bricktown Developers Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	Advocate	Applicant	
<u>2.</u>				


**CP NO. (IB) 501/ALD/2019**

Ms. Babita Jain, Advocate for the petitioner/operational creditor is present.

Advocate Tanisha Jahangir Monir states that she has received instruction from the respondent side and she wants to file Vakalatnama as well as reply on behalf of the respondent. Prayer is allowed. Three weeks time is granted for filing reply alongwith Vakalatnama by the next date of listing. Thereafter, <sup>petitioner</sup> ~~respondent~~ may file rejoinder within one week.

Accordingly, put up on 04.03.2020.

**Dated: 28.01.2020**



**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**